

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-BA-82-2020**

Sandhya Chauhan

... Applicant

Versus

State of Goa &amp; Anr.

... Respondents

Shri Ryan Menezes, Advocate for the Applicant.

Shri Mahesh Amonkar, Additional Public Prosecutor for the Respondents.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 7 DECEMBER 2020****P.C. :**

List the matter on 11.01.2021.

2. In the meanwhile, the learned Additional Public Prosecutor assures the Court that the prosecution will endeavour to examine the sole eye witness, that is, the applicant's daughter, in the ongoing trial before the trial Court.

**DAMA SESHADRI NAIDU, J.**

NH